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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 6th day of September 2000

Original Application no. 1824 of 1993.

Hon'ble Mr. Justice R.R.K. Trivedi, VC
Hon'ble Mr. M.P. Singh, AM

Dinesh Kumar Tripathi,
S/o Sri R.A. Tripathi,
posted as Parcel Clerk, Parcel Office,
Kanpur Central Kanpur, Mahanagar.

... Applicant

C/A Shri B.N. Singh

Versus

1. Union of India through General Manager,
N. Rly., Baroda House, New Delhi.

2. Divisional Rail Manager, N. Rly.
Allahabad Division, Allahabad.

... Respondents

C/Rs. Sri G.P. Agarwal

[Signature]

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O R D E R

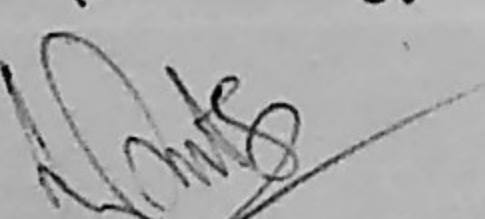
Hon'ble Mr. Justice R.R.K. Trivedi, VC

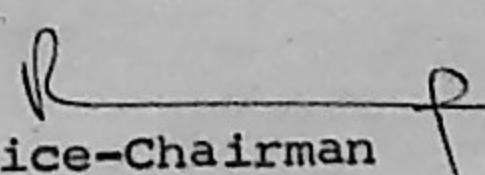
This OA under section 19 of the Administrative Tribunals Act, 1985, has been filed for direction to the respondents to pay difference of salary including unpaid salary of temporary status booking clerk for the period from 01.06.81 to 31.01.83. This OA was filed before the Tribunal on 02.12.93, for the claim arising during aforesaid period. In our opinion, the OA is highly time barred and the applicant is not entitled for any relief.

2. Learned counsel for the applicant then submitted that the applicant before comming to this Tribunal filed a representation dated 7-9-1993 before D.R.M. (respondent no. 2) raising ~~their~~ ^{his} grievance which has not yet been decided. If so the applicant may pursue his representation before respondent no. 2 which may be considered and decided on merit expeditiously ~~properly~~ within four months, and the order passed by this Tribunal shall not come in ~~the~~ ^{his} way.

3. No order as to costs.

Corrected vide
Order dt 20/1/2002


Member-A


Vice-Chairman

/pc/